

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	: CA/1431/2019
NAME OF PETITIONER	: Exceed Technologies Pvt Ltd
NAME OF RESPONDENT	: ROC Chennai
SECTION	: Sec.252 of CA 2013

ORDER

On behalf of the Department of Income Tax Mr. Rajkumar Jhabakh, Advocate and Ld. Assistant Registrar of RoC, Chennai Mr. K. Nikhil, for Respondent are present through video conferencing mode.

It is represented by the Ld. Counsel for the Department of Income Tax that the main petition is coming up for hearing on 23.03.2021 and this is an Application seeking for substituted service upon the Respondents.

Taking into consideration the said representation, post this matter for hearing tomorrow ie., on **23.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

ks